

THE HIGH COURT OF MANIPUR
AT IMPHAL

Dated: 4th September, 2019

Subject: - Award of Contract

No. HCM/E-43/2016-Estt/Pt-I/Vol-IX In response to the e-Tender
No. HCM/E-43/2016-Estt/Pt-I/Vol-IX for supply, install, configure and
commissioning of 18 nos. of Servers (Rack and Pedestal) in various Court
complexes of Manipur under Phase-II of eCourts Project, only 2 (two) firms viz.

1. M/s Eastern Technology Group, Guwahati and
2. M/s Converge Systems and Services Private Limited, Guwahati

have applied for the e-tender.

The financial bids for the e-Tender was opened on 15-12-2018. After detailed scrutiny, the contract is awarded to M/s Converge Systems and Services Private Limited, Guwahati.

Chairman, E-Tender Committee
High Court of Manipur

Endt. HCM/E-43/2016-Estt/Pt-I/Vol-IX/19175-83 Imphal, the 4th Sep., 2019.

Copy to:-

1. The Registrar (Judl.)/(Admn., PM&P), High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn., PM&P), High Court of Manipur.
4. The Deputy Registrar (Judl.)/(Accounts/Planning),(Admn.), High Court of Manipur.
5. The Private Secretary to the Registrar General, High court of Manipur.
6. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
7. Shri. S. Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. M/s Converge Systems and Services Private Ltd., Guwahati.
9. Concerned File.

A. Guneswar Sharma

Chairman, E-Tender Committee
High Court of Manipur